

**IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH**  
***(through Hybrid Mode)***  
**COURT-I**

Item No. 1

CP(IB) No. 177/Chd/Hry/2024

**IN THE MATTER OF:**

Korea Trade Insurance Corporation

...Petitioner

Vs.

PRI Oil and Gas Pvt. Ltd.

...Respondent

**Under Section:** 9, IBC 2016

**Order delivered on 08.07.2024**

**CORAM:**

**SH. UMESH KUMAR SHUKLA**  
**HON'BLE MEMBER (T)**

**SH. HARNAM SINGH THAKUR**  
**HON'BLE MEMBER (J)**

**PRESENT:**

For the Petitioner : None

**ORDER**

Out of sheer indulgence, one opportunity is granted to Ld. Counsel for the petitioner to appear on the next date of hearing, failing which, the petition will be dismissed. Let the matter be listed on 08.08.2024 in the supplementary list.

Sd/-  
**(UMESH KUMAR SHUKLA)**  
**MEMBER (T)**

Sd/-  
**(HARNAM SINGH THAKUR)**  
**MEMBER (J)**

Pooja